IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

M.A.NO. 753/91 (for Extention of Time)
in O.A.No. 561/91.

Date: 11-7-91.

Between:

1. The State of Andhra Pradesh rep. by its Secretary to
   Govt. Energy, Environment, Forest, Science and
   Technology Department, Secretariat, Hyderabad.
2. The Principal Chief Conservator of Forests,
   Govt.of A.P., Saifabad, Hyderabad.
3. The Selection Committee rep. by Chairman,
   C/o Chief Secretary, Secretariat Hyderabad.

.. Applicants/Respondent in
O.A.561/90

and

1. C.Laxma Reddy, Dy.Conservator of Forests
   Telugu Ganga Project (Cell)
   O/o the Principal Chief Conservator of Forests,
       Saifabad, Hyderabad.
2. The Union of India, rep. by its Secretary to Govt.,
       Dept.of Environment Forest, CentralSecretariat,New Delhi.
3. Union Public Service Commission; rep. by
       its Secretary, Dolpur House, New Delhi.

.. Respondents/Applicants
in O.A 561/90.

For the Applicants: Mr.D.Panduranga Reddy, Spl.Counsel for A.P.Govt.

For the Respondents: Mr.N.Bhaskar Rao, Addl.CGSC.
                     Mr.M.P.Chandra Mouli, Counsel for R1.

CORAM:

THE HON'BLE MR.J.NARASIMHA MURTY : MEMBER(JUDL)
                    AND
THE HON'BLE MR.R.BALASUBRAMANIAN : MEMBER(ADMN.)

        The Tribunal has ordered that the time for implementing
the Judgment of this Tribunal dated 14-3-91 passed in O.A.561/90
be and hereby extended upto 28-8-91.

Deputy Registrar(A)

To
1. The Secretary to Govt., State of A.P.,
      Energy, Environment, Forest, Science and Technology Dept.,
                  Secretariat, Hyderabad.
2. The Principal Chief Conservator of Forests, Govt.of A.P.
                  Saifabad, Hyd.
3. The Chairman, Selection Committee, C/o Chief Secretary,
                  Secretariat, Hyderabad.
4. The Secretary to Govt., U.I.O., Dept.of Environment,Forest,
      Central Secretariat, New Delhi.
5. The Secretary, U.P.S.C. Dholpur House, New Delhi.
6. One copy to Mr.D.Panduranga Reddy, Spl.Counsel for A.P.Govt.
7. One copy to Mr.N.Bhaskar Rao, xxxxxxxx Addl.CGSC CAT.Hyd.
8. One copy to Mr.M.P.Chandra Mouli, Advocate, High Court of A.P.Hyd.
9. One spare copy.

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